

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2018 &  
IA NO. 1109 OF 2018 & IA NO. 915 OF 2018**

**Dated: 6<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Susan Mathew  
Mr. Alok Pareek (Rep.)

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi  
Ms. Apporva Saxena for R-2

**ORDER**

List the matter on **07.09.2018.**

**(S. D. Dubey)  
Technical Member**  
*ts/mk*

**(Justice Manjula Chellur)  
Chairperson**